

News-Items Captioned "Export Subsidy System Under Fire"

2598. SHRI KRISHNA PRATAP SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether his attention has been drawn to a news-item which appeared in the "Times of India" dated the 17th January, 1981 under the heading "Export subsidy system under fire"; and

(b) whether Government propose to review the whole question of export subsidy and if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) The rates of Cash Compensatory Support are under continual review by the Government and necessary changes are made in the rates on various items as and when the situation so warrants.

Export of Tea, Jute, Sugar and Rice

2599. SHRI R. P. GAEKWAD: Will the Minister of COMMERCE be pleased to state :

(a) total quantity of tea, jute, sugar and rice exported out of the country during the calendar year 1980 ;

(b) value of each of the above commodities exported during the said period ;

(c) whether figures of export of the above commodities show an upward or a downward trend ; and

(d) if downward trend, reasons for decline in the export of these commodities and steps taken to boost export of the same ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b). The provisional figures for the quantity and value of tea, jute, sugar and rice exported during the calendar year 1980 are as under :—

	Quantity	Value (Rs. crores)
Tea	. 224.49 m. kgs.	412.55
Jute	. 40,757 bales (of 180 kg. each)	2.78
Sugar	. 64,000 tonnes	26.05
Rice	. 4.54 lakh MT	133.93

(c) and (d). While there has been an increase in the exports of tea and rice, as compared to the previous year, the exports of sugar have been less because of the restrictions placed on its export. In so far as jute is concerned, it has been increasing in quantitative terms, but the lower value realisation in 1980 was due to global glut of raw jute.

Licence to Coca Cola Export Corporation

2600. SHRI DHARAM BIR SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that reserve Bank of India had given time to Coca Cola Export Corporation to close its operation by 5th May, 1978;

(b) if so, whether Commerce Ministry did not give the *ad hoc* import licence to Coca Cola in 1977; and

(c) whether the annual licence to be given to Coca Cola was for Rs. 16 lacs ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) The time-limit upto 5th May, 1978 was applicable to the Corporation only for the purpose of diluting its foreign equity to a level not exceeding 40%. The Corporation, however, decided to wind up its operation in India.

(b) In 1977, no *ad-hoc* import licence was issued in their favour because the Corporation ceased to manufacture Coca Cola concentrates in India before final decision on their application in 1977 could be taken.

Does not arise.

12.00 hrs.

RE: QUESTION OF PRIVILEGE ETC.

PROF. K.K. TEWARY (Buxar) : Yesterday I had made an enquiry about my privilege Motion against Shri Jyotirmoy Bosu
(*Interruptions*)

MR. SPEAKER : It is under my consideration. (*Interruptions*)

PROF. K.K. TEWARY : And you assured the House (*Interruptions*)

MR. SPEAKER : The hon. Member should know that it is under my consideration. . . . (*Interruptions*)

PROF. K.K. TEWARY : I had given you a notice. But a report has been published in the newspapers that it has been rejected. (*Interruptions*)

MR. SPEAKER : Please listen. What do you want ? I have already given my observations yesterday that it is under my consideration. What do you want ? (*Interruptions*)

What do you want ? (*Interruptions*)

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, क्या दिल्ली में

शान्त विचारियों पर लाठी चार्ज हुआ है . .

अध्यक्ष महोदय : आप मोशन दीजिए ।

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I had written to you about the increase of allowances for Members of Parliament. (*Interruptions*) My Party Member and Shri Vajpayee's Party Members and others have opposed and questioned it. We want secretarial assistance from lok Sabha. . . . (*Interruptions*)

DR. SUBRAMANIAM SWAMY (Bombay North East) : This hypocrisy must end. If he does not want he need not take it. We need it and we will take it. (*Interruptions*)

SHRI GEORGE FERNANDES (Muzaffarpur) : I want to call your attention (*Interruptions*). I had sent a brief note. (*Interruptions*)

अध्यक्ष महोदय : आप कोई मोशन दीजियें ।

SHRI GEORGE FERNANDES : I had sent a note about this economic Administrative Service Commission which has now been announced. There are certain very important points arising out of this decision of the Government. How should we raise it ? (*Interruptions*) You please listen to me. (*Interruptions*) How and where do we raise this ? How do I raise it in the House ? The Government is trying to undo completely the administrative structure. (*Interruptions*).

MR. SPEAKER : You are raising this in this.

आप का इसमें है ।

SHRI GEORGE FERNANDES : How to raise this in the House ? How do we discuss this question ? (*Interruptions*) Please see. There are other aspects. Government have taken a decision. The One is that the Government went on leaking out some information. If they had taken decision they should have had the courage to come and tell the House. They